

The Minister of Petroleum and Chemicals (Shri Alagesan): (a) The indigenous production of motor spirit is in excess of demand. A part of the demand for HSD and Kerosene is still being met by imports. Self-sufficiency in HSD is expected to be achieved during 1968 with the commissioning of additional refining capacity at the Cochin, Koyali and Barauni refineries. Imports of kerosene will decline progressively with the setting up new refining capacity in the IV Five Year Plan, but small deficits are likely to continue for some years to come.

(b) In the IV Five Year Plan period, three oil refineries are proposed to be set up, namely, the Madras Refinery (estimated cost about Rs 23 crores), a refinery at Haldia in West Bengal and another in North-West India at a location still to be determined. The estimates of cost for the Haldia and the North-West Refineries have not so far been made.

Joint Consultative Machinery

*43. **Shri Datt:**
Shri S. M. Banerjee:
Shri Madhu Limaye:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the constitution of a Joint Consultative Machinery for the Central Government employees has been deadlocked due to the difference of opinion between the Government and the recognised employers' associations on the issue of representation on the Joint Councils to "craft" unions; and

(b) the steps taken to resolve the deadlock?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) The implementation of the scheme of joint consultation and compulsory arbitration has been delayed due to the difference of opinion between the Government and the employees organisations on some items one of which

is the recognition of unions on the basis of categories of staff having common service interests.

(b) It is proposed to hold further meetings with the employees organisations in order to arrive at an agreement.

Prohibition

*40. **Shri Hem Raj:**
Shri P. R. Chakraverti:
Shri K. N. Tiwary:
Shri Bhagwat Jha Azad:
Shri M. L. Dwivedi:
Shri S. C. Samanta:
Shri Subodh Hansda:
Shrimati Savitri Nigam:
Shri P. C. Borooan:
Shri Kajrolkar:
Shri Madhu Limaye:
Shri Yashpal Singh:
Shri S. M. Banerjee:
Shri Vishva Nath Pandey:
Shri Bibhu Mishra:
Shri Hem Barua:
Shri Warior:
Shri Indralit Gupta:
Shri Vasudevan Nair:
Shri Prabhat Kar:
Shri Hari Vishnu Kamath:
Shri D. J. Naik:
Shri D. C. Sharma:
Shri Kandar Lal:
Shri R. Barua:
Shri Rameshwar Tanti:
Shri Hima Singh:
Shri R. S. Pandey:
Shri Ram Sewak Yadav:
Shri Baeri:
Shrimati Ramdulari Sinha:

Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 570 on the 1st December, 1965 and state:

(a) whether the views of all the State Governments on the Tek Chand Committee Report have been received;

(b) the names of the States who are not in favour of Prohibition and the reasons advanced by them; and

(c) the final decision taken on the policy to be pursued to enforce prohibition throughout the country?